

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1004 of 2020

1. M/s Masuta Producers Company Limited through its authorized  
Signatory Sri Bhola Yadav  
2. Smt. Nandini Devi  
3. Smt. Nilam Devi  
4. Smt. Lal Muni Devi  
5. Smt. Ranju Devi  
6. Mr. Nobin Shaw..... **Petitioner(s)**  
Versus  
Central Bureau of Investigation & Ors..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen  
Through:-Video Conferencing

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For the petitioners : Mr. Anil Kr. Sinha, Sr. Advocate.  
For the CBI : Mr. Rajiv Sinha, ASGI  
For PNB : Mr. P.A.S.Pati, Advocate  
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4/08.07.2020 CBI is directed to file counter affidavit stating the stage of investigation and the material which has surfaced against this petitioner.

Counsel for the Bank is also directed to file counter affidavit.

List this case after eight weeks.

In the meantime, no coercive steps shall be taken against the petitioners, named above, in connection with R.C. Case No. 0932018S0006, pending in the Court of SDJM-cum-Special Judge, CBI, Dhanbad.

It is made clear that these petitioners shall cooperate with the investigation and will appear before the Investigating Authority as and when called for. If the petitioners do not cooperate with the investigation, it will be open for the CBI to approach this Court for obtaining the necessary orders against these petitioners.

(Ananda Sen, J)